

paper concerns who are getting more than Rs. 4,000/- per month?

THE MINISTER OF COMPANY AFFAIRS |

कम्पनी कार्य मंत्री

(SHRI K. V. RAGHUNATHA REDDY): (a) The Company Law Board approved in 1969 the appointment of Shri C. R. Irani as Managing Director of the Statesman Limited on salary of Rs. 6,500 per month plus certain perquisites for a period of one year with effect from 1st September 1968 subject to the provisions of Section 198(1) |309(3) of the Companies Act. No decision has yet been taken on the company's application for grant of minimum remuneration to Shri Irani under section 198(4) of the Companies Act, 1956.

(b) In no other case has the Central Government approved any remuneration by way of salary in excess of Rs. 4,000 per month to the Managing Director of any of the newspaper public limited companies in the recent past.

DELAY IN PAYMENT OF BILLS TO SMALL ENTREPRENEURS

649. SHRI R. P. KHAITAN; Will the Minister of FINANCE!

वित्त मंत्री

be pleased to state:

(a) whether the Reserve Bank of India have worked out a programme to help the small entrepreneurs who are put to difficulties due to the delay in payment of their bills by large end medium industries Government Departments and public sector under takings as recommended by the Thakkar Committee; nd

(b) if so, the details thereof?

THE MINISTER OF FINANCE/

वित्त मंत्री

(SHRI Y. B. CHAVAN): (a) and (b) The Reserve Bank of India constituted, in April 1971, a Committee to study the problem of payment of bills of large and medium industries to small entrepreneurs in respect of

supplies made to them and to work out a suitable arrangement so as to facilitate speedy settlement of claims. The report of the Committee is awaited.

SUBMISSION OF RESIGNATION BY DIRECTOR GENERAL OF ARCHAEOLOGICAL SURVEY OF INDIA

650. SHRI SUNDAR MANI PATEL: SHRI K. C. PANDA: SHRI LOKANATH MISRA: Will the Minister of EDUCATION AND SOCIAL WELFARE/

be pleased to state:

(a) whether the Director General of the Archaeological Survey of India has submitted his resignation; and

(b) if so, the reasons therefor and Government's reaction in regard thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/

शिक्षा और समाज कल्याण मंत्रालय में उपायुक्त

(PROF. D. P. YADAV): (a) No, Sir. The Director General, Archaeological Survey of India, has not submitted his resignation. He has, however, given notice of retirement after attaining the age of fifty years as permitted by rules. He has also asked for permission to take up a professorial appointment in an unnamed University.

(b) The matter is under Consideration.

CENTRAL INDUSTRIAL SECURITY FORCE AT PORTS

651. SHRI M. V. BHADRAM: DR. Z. A. AHMAD:

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/

संसदीय कार्य तथा नौबहन और परिवहन

be pleased to state:

(a) the name of the Major Port to whom the Central Industrial Security Force was sent; and

(b) what is the amount of additional expenditure likely to be incurred